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rowers and local clientele. Having regard to such acts, Government considers that is is not worthwhile to nationalise such banks. As regards branches of foreign banks operating in India, the reasons for not nationalising them have been indicated to Parliament on more than one occasion. Briefly they are:

- (i) Foreign banks, by and large, provide business of a specilaised nature such as facilitating foreign trade and tourism. The operations of banks of one country in another is mainly for such purposes and is part of an international facility.
- (ii) They assist in raising foreign currency loans and in bringing together Indian entrepreneurs and parties overseas who are willing, to import Indian goods or are equipped with technical know-how which would be useful to India.
- (iii) There is also the question of reciprocity. Our Indian banks also maintain branches in many countries including countries of origin of some of the foreign banks operating in India.

LAND OWNERSHIP RIGHTS TO JHUGGI DWELLERS IN DELHI

187. SHRI SITARAM JAIPURIA: SHRI J. P. YADAV: SHRI SRI KANT MISRA: SHRI PREM MANOHAR:

Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) whether it is a lact that the Delh Administration has approached the Government of India to transfer land ownership rights to the Jhuggi dwellers' families:
- (a) if so, what are the details submitted to Government in this regard;
- 6c) what is the reaction of the Central Government thereto: and
- (d) whether there is any proposal under the consideration of Govern-

ment to give suitable names to these Jhuggi jhopri colonies?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH): (a) Yes, Sir.

- (b) It has been suggested that ownership of plots under the J. J. Removal Scheme may be given to their occupants on easy instalments on a hire-purchase basis.
 - (c) The matter is under consideration.
 - (d) No, Sir.

CONSTRUCTION OF GOVERNMENT QUARTERS IN DELHI

188. SHRI SITARAM JAIPURIA: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS. HOUSING AND URBAN DEVELOPMENT be pleased to state:

- (a) the number of residential quarters of each type which are under construction at present in Delhi;
- (b) the time by when these quarters will be completed;
- (c) the number of quarters of each type which will be constructed during the Fourth Five Year Plan period, year-wise;
- (d) whether it is a fact that Government have abandoned the pro posal to construct any bungalows in future; and
- (e) whether Government have de cided to make maximum use of lands lying unused in big bungalows, if so. the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI PARIMAL GHOSH):

(a) A statement is attached. (See below).